- (b) Information is still awaited from the State Government.
 - (c) Nil.

Development of Oriya Language

2528. Shri Ulaka: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) whether any financial assistance was given by the Central Government to the Orissa Government for development of Oriya language during the period from 1959 to March, 1962; and
- (b) if so, the amount of grant in each year of the above period?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir;

(b)	Year Rs.	Amount
1	959-60	36,000
1960-61		12,067
	Total	48,067

Vijnan Mandirs in Orissa

2529. Shri Ulaka: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) the number of Vijnan Mandirs proposed to be established in Orissa during the Third Five Year Plan period;
- (b) whether any Vijnan Mandir was established in Orissa during the Second Five Year Plan period; and
- (c) the number of rural villages in Orissa benefited or expected to be benefited by the above scheme?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affiairs (Dr. M. M. Das): (a) Ten, as proposed by State Government.

- (b) Three.
- (c) The information regarding the number of villages in Orissa benefited by the Scheme is being collected and will be laid on the Table of the House. The villages expected to be benefited in future can be ascertained

only after new Vijnan Mandirs are established.

Coal for Orissa

2530. Shri Ulaka: Will the Minister of Mines and Fuel be pleased to state:

- (a) the annual demand of Orissa for coal since 1957:
- (b) the quotas allotted by Central Government against those demands;
- (c) the quantity of coal actually supplied annually?

The Minister of Mines and (Shri K. D. Malaviya): (a) to (c). Statistics about the demands made by the State Governments from time to time, but not accepted by the Coal Controller, are not maintained. The figures of the allotted quota and despatches of coal and coke for Orissa since 1957 are given below:—

(Figures in wagons)

Quota	Despatches
8082	4347
8304	5634
9363	6060
10162	4150
10791	4800
	8082 8304 9363 10162

Reserves for Investments of L.I.C.

2531. Dr. M. S. Aney: Will the Minister of Finance be pleased to state:

- (a) whether under the rules framed by the Life Insurance Corporation in the matter of providing reserves for investments in 'Building and Properties' and for 'Mortgage Loans' there are any provisions indicating conditions or circumstances to classify any such loan as bad and doubtful; and
 - (b) if so, what are those conditions?

The Minister of Finance (Shri Morarji Desai): (a) and (b). No Rules as such have been framed by the Life Insurance Corporation of India for providing reserves for investments in Building and Properties.